

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1107/ND/2018

IN THE MATTER OF:

M/s. Top Trade

...PETITIONER

Vs.

M/s. Exit 10 Marketing Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 04.11.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Gitesh Aneja, Proxy counsel

For the Respondent/ Corporate-debtor

:Ms. Radhika Malik, proxy counsel

ORDER

Heard the submissions made by the proxy counsels. Therefore, matter is posted to 05.11.2019.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**